

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:623  
ANSWERED ON:24.07.2003  
SUPPLY OF GAS TO TATA POWER COMPANY  
PRABHA RAU;VILAS BABURAO MUTTEMWAR

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Tata Power Company have represented that the Oil and Natural Gas Corporation Limited (ONGC) have been discriminating them in the matter of gas allocation to their company;
- (b) if so, the rate at which the gas is being supplied to the different power companies;
- (c) the reasons for supplying the gas to the Tata Power at a higher rate than the other power companies; and
- (d) the steps taken by the Government to make available gas to all the power companies either in private or in the public sector at a uniform rate?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a) Yes, Sir. Tata Power Company Limited had represented to the Government against reduced gas supply to their Trombay Thermal Power Plant.
- (b) Presently, the natural gas is being supplied at uniform consumer price of Rs.2850/MCM to all consumers in that region.
- (c)&(d) Question does not arise, in view of the above.